

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3460
ANSWERED ON:15.12.2005
UNAUTHORISED CONSTRUCTIONS AROUND AIRPORTS
Adhalrao Patil Shri Shivaji

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has directed the State Governments to remove the unauthorized construction including jhuggi clusters, around all the major airports in the country;
- (b) if so, the details thereof; and
- (c) the response of the State Governments thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c) Unauthorised construction in the vicinity of airports pose threat to aviation safety. Hence, Airports Authority of India (AAI) on regular basis co-ordinates with the concerned State Governments for removal of encroachments. The local law relating to removal of encroachments differ from State to State. State Governments are normally responsive to the request of AAI for removal of encroachment.